

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/2006/8452/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biprajit Roy,
Member,
Motor Accidents Claims Tribunal,
Dhubri.

Dated Guwahati, the th 5 October, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No. MACT/ESSTT.DHU/02/2022-23/1290 Dated 04.10.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 08.10.2023, till the morning of 09.10.2023**, has been granted. Further, the District & Sessions Judge, Dhubri, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-131/2006/8453-8454/A, dated , 05-10-23

Copy to:

1. The District & Sessions Judge, Dhubri.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)